CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH, JAIPUR

ORDER SHEET

ORDERS OF THE TRIBUNAL

08.09.2011

CP 21/2011 (OA No. 200/2006)

None present for applicant even in the second round.

The applicant has filed this Contempt Petition against the judgment dated 24.03.2010 passed in OA No. 200/2006.

We have perused the Contempt Petition and also the judgment dated 24.03.2010. We find no merit in the Contempt Petition. In our considered opinion, no case of contempt is borne out. Consequently the Contempt Petition is dismissed.

Amlikuma

(Anil Kumar) Member (A) (Justice K.S.Rathore)

Member (1)

ahq

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